

Islands Administration, when posted in the islands, are allowed the concession of rent-free unfurnished accommodation. Where such accommodation is not provided to them, they are allowed house rent allowance in lieu thereof.

(b) No.

(c) The concession mentioned at (a) above is an incentive for securing good officers from the mainland to go over to the Islands for service.

#### **Leave Facilities for Officers in Laccadives**

**368. Shri Mohammed Koya:** Will the Minister of Home Affairs be pleased to state:

(a) whether the leave of officers working in the Laccadive Islands and belonging to the mainland is counted from the date they reach the mainland;

(b) whether the journey time is counted as leave and whether any T.A. is paid during the journey period;

(c) whether the same criterion is applicable to the island officials working in the mainland and in the islands other than their own; and

(d) if not, the reasons therefor?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl):** (a) Persons directly recruited or deputed from the mainland for service under the Laccadive, Minicoy and Amindivi Islands Administration and posted in the islands, are allowed the concession of joining time once a year while proceeding on and returning from leave. The joining time covers the period of the sea journey between the islands and the mainland.

(b) The joining time referred to in (a) above is treated as duty. In such cases, the officer is allowed free

sea passage for himself and the members of his family in Government-chartered ships and, in addition, is allowed the daily allowance of his grade for the period of the sea journey.

(c) No.

(d) The concession referred to in (a) above is an incentive for securing good officers from the mainland to go over to the Islands for service.

#### **Anti-national Articles in Tamil Papers**

**369. Shri Balakrishnan:** Will the Minister of Home Affairs be pleased to state:

(a) whether it has been brought to the notice of Government that some of the Tamil newspapers were publishing anti-national articles during the period of emergency; and

(b) if so, the reaction of Government thereto?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) Yes, Sir; some cases have come to the notice of Government.

(b) Such action as may be asked for will be taken.

#### **Theft in Agra Fort**

**370. Shrimati Benuka Barkatak:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the copper fountain installed in the Turkish Bath at Agra Fort was stolen; and

(b) if so, whether the miscreants have been traced and the fountain recovered?

**The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):** (a) No, Sir.

(b) Does not arise.